सरकार की है । इस बात का ध्यान रखा जाता है कि विभिन्न राज्यों को भारतीय खाद्य निगम द्वारा सप्लाई किया जाने वाला गेहूं उचित किस्म का हो और भारतीय खाद्य निगम द्वारा उसके सील बंद नमूने उचित दर की दुकानों को उपभोक्ताओं के लाभ के लिए प्रदर्शित करने हेतु दिये जाते हैं। उचित दर की दुकान द्वारा सार्वजनिक वितरण की किसी भी आवश्यक वस्तु के वितरण में की जा सकने वाली अनियमितताओं को रोकने के लिए स्थानीय प्राधिकारियों द्वारा नियमित और अचानक निरीक्षण किया जाता है । इस सम्बन्ध में शिकायत की जांच राज्य सरकार द्वारा की जाती है और उचित प्रतिकारी उपाय किये जाते हैं । किसी भी अनियमितता के आधार पर यह कहना कि सब जगह स्थिति ऐसी ही है अथवा यह कहना कि कुछ राज्यों में कोयला तथा खाद्य तेल जैसी आवश्यक वस्तुएं बिल्कुल नहीं मिल रही हैं, सही नहीं होगा, हालांकि इतने बड़े आकार की सार्वजनिक वितरण प्रणाली में अस्थाई तथा स्थानीय स्वरूप की कुछ कमियों से पूर्णतः इंकार नहीं किया जा सकता है । जब भी ऐसे मामले केन्द्रीय सरकार की जानकारी में आते हैं, सम्बन्धित राज्य सरकार के साथ तालमेल से उचित कदम उठाये जाते हैं ।

Pilot Crop Insurance Scheme

1299. SHRI RAM VILAS PASWAN:
SHRI SUBHASH YADAV:
SHRI M. RAM GOPAL REDDY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that General Insurance Corporation is not in favour of continuing the Pilot Crop Insurance Scheme due to the great risk inherent as a result of drought conditions prevailing in various States;

(b) how much claims had to be paid by General Insurance Corporation since the scheme was introduced; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) The total amount of claims paid by the General Insurance Corporation upto 1981-82 was 15.75 lakhs.

(c) Does not arise.

Saline Water Problem in Haryana

1300. SHRI RAM VILAS PASWAN:
SHRI SUBHASH YADAV:
SHRI M. RAM GOPAL REDDY:

Will the Minister of IRRIGATION be pleased to state:

(a) whether Government have seen the press reports in the Hindustan Times dated 27 December, 1982 wherein it has been stated that a team of Dutch Experts after studying in Haryana State have stated that Haryana State will face saline water crisis in the coming 50 years if corrective action is not taken immediately; and

(b) if so, whether Central Government have made any study in this regard; and

(c) action proposed to meet the situation?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) Yes, the Central Ground Water Board through hydrogeological surveys and exploratory drilling has mapped the areas of fresh and saline ground water and those where shallow groundwater is marginal and deep ground water saline. The results have been published in the Hydrogeological Map of India 1976.

(c) A United Nations Development Programme assisted project is under execution by the Government of Haryana to study the problem.